

ITEM NO.32

Court 13 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7478/2019

K. ANJINAPPA

Appellant(s)

VERSUS

K.C. KRISHNA REDDY & ANR.

Respondent(s)

Date : 17-12-2021 This appeal was called on for pronouncement of judgment today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s) Mr. Goli Ramakrishna, Adv.  
Mr. Sumanth Nookala, AOR

For Respondent(s) Mr. Shishir Pinaki, Adv.  
Mr. D. Mahesh Babu, AOR

Mr. Ardhendumauli Kumar Prasad, AOR  
Mr. Shashi Shekhar Kumar Prasad, Adv.  
Mr. Amrithesh Raj, Adv.  
Ma. Sakeena Quidwai, Adv.  
Ms. Shreya Srivastava, Adv.  
Mr. Ashish Madaan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Civil Appeal is disposed of in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER

(Signed reportable judgment is placed on the file)